

[Translation]

Clinical Test Fee

5328. SHRI SATYA DEO SINGH :
SHRI RAM SINGH KASHWAN :
SHRI RAMASHRAY PRASAD SINGH :
SHRI MAHESH KANODIA :
SHRI PANKAJ CHOWDHARY :
SHRI RAM PAL SINGH :
SHRI SURENDRA PAL PATHAK :

Will the PRIME MINISTER be pleased to state :

(a) whether the clinical test fee charged by All India Institute of Medical Sciences on indoor/outdoor patients have been revised;

(b) if so, the pre-revised and revised rates of each clinical test;

(c) whether the Government propose to review the recent increase in these charges; and

(d) if so, the steps taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) and (b). The clinical test fee in respect of Out-Door-Patients has not been revised. In Private Wards, routine investigation charges will be Rs. 150/- per day w.e.f. 10th April, 1995. This was not being clared earlier. For General Ward patients hospitalisation charges have been increased from Rs. 5/- per day to Rs. 35/- per day. The charges cover diet, medicine, laboratory investigation and surgical procedures.

(c) No, Sir.

(d) Does not arise.

Primary Health Centres

5329. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) whether the doctors are available in all the Primary Health Centres in the country;

(b) if not, the reasons therefor;

(c) whether the Government propose to take the services of the private doctors in these health centres; and

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b). Appointment and posting of doctors at the Primary Health Centres are made by the State Governments.

However, as per information available with the Government, doctors are in position in almost all the Primary Health Centres.

(c) and (d). To ensure delivery of quality services, alternative modes like contractual appointments has been suggested for the States of Uttar Pradesh, Madhya Pradesh, Rajasthan and Bihar.

[English]

Cement Corporation of India

5330. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) whether cement manufactured by Cement Corporation of India is easily available in the country;

(b) if so, the details of the sale of this cement for the last three years 1992-93, 1993-94 and 1994-95;

(c) whether the sale is declining in comparison to the sale of cement manufactured in private sector in the country; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) : (SHRIMATI KRISHNA SAHI) : (a) Yes, Sir.

(b) Details of the quantity of cement sold and value thereof during the last three years viz. 1992-93, 1993-94 and 1994-95 (P) are given below :

Year	Quantity (MT)	Value (Rs. lakhs)
1992-93	29,63,140	505.26
1993-94	28,54,142	480.26
1994-95 (Prov.)	22,02,013	408.62

(c) and (d). The decline in sale of cement is on account of less production. The production of CCI gets hampered due to various reasons such as power cuts, working capital shortage etc.

Small Hydel Power Plants

5331. SHRI S.M. LALJAN BASHA : Will the PRIME MINISTER be pleased to state :

(a) whether any financial assistance has been offered for the construction of small hydel power plants by some foreign countries, during 1995-96;

(b) if so, the details of such countries and the offers made by them;

(c) particulars of specific plants thereof finalised, State-wise; and

(d) the details of large amount of foreign aid or offers of loan which have not been utilised?